Written Answers to

Status of construction of houses under PMAY(U)

1346. SHRI SAMBHAJI CHHATRAPATI: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- whether Government has put in meticulous monitoring mechanism for progress of construction of houses under PMAY(U) to ensure that each family in the country own a house by 2022;
 - if so, the details of mechanism that has been put in place; (b)
- the year-wise number of beneficiaries under Pradhan Mantri Awas Yojana (Urban) in each State since 2015; and
- (d) whether the responsibility of construction of houses under the scheme is also being shared by agencies other than those under the control of Central and State Governments?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) and (b) Yes, Sir. In pursuance of the Government's vision of "Housing for All" by 2022, the Ministry of Housing and Urban Affairs (MoHUA) is implementing Pradhan Mantri Awas Yojana (Urban) [PMAY(U)] since 25.06.2015. The Ministry has put in following mechanisms for implementation of the Scheme in a time bound manner:-

- Central Sanctioning and Monitoring Committee (CSMC) constituted under the Chairmanship of Secretary, MoHUA meets every month to sanction central assistance for new projects and reviews the progress of the Mission.
- The Ministry monitors progress of the Mission through periodic review meetings, video-conferences and field visits.
- Use of Information/Space Technology through PMAY(U)-MIS (Management Information System), Bhuvan Portal, PFMS (Public Financial Management System) and Geo-tagging/Geo-fencing of sanctioned houses are being done for effective monitoring.
- (iv) Payment through Direct Benefit Transfer (DBT) Mode and Aadhar seeding of beneficiaries is ensured for transparency and accountability.
- State Level Sanctioning and Monitoring Committee (SLSMC) under chairmanship of Chief Secretary of the concerned State/UT reviews the progress of implementation of the Mission at the State level.

- (vi) Ministry organized a Global Housing Technology Challenge- India (GHTC-India) to identify and shortlist alternative and innovative technologies from across the globe through a challenge process for rapid delivery of houses.
- (c) Year-wise and State/UT-wise details of houses sanctioned under the PMAY(U) since 2015 is given in the Statement (See below).
 - (d) No, Sir.

Statement

Year-wise and State/UT-wise details of houses sanctioned under
PMAY(U) since 2015

S1.	State/UT	Year-wise houses sanctioned							
No	Ĭ	2014-15	2015-16	2016-17	2017-18	2018-19	2019-20		
1	2	3	4	5	6	7	8		
1.	Andaman and Nicobar Island (UT)	~	-		609	3	<u></u>		
2.	Andhra Pradesh	1,617	1,93,198	232	4,90,466	5,59,400	2,725		
3.	Arunachal Pradesh	1,536	<u> 255</u>	70	4,487	192	<u> 2004</u>		
4.	Assam	% -	2	11,161	44,735	3,354	71		
5.	Bihar	11,276	26,025	44,346	56,663	1,16,460	792		
6.	Chandigarh (UT)		2	3	57	154	30		
7.	Chhattisgarh	300	5,308	16,140	89,304	1,10,434	1,154		
8.	Dadra and Nagar Haveli (UT)	-	1,	858	2,222	1,328	185		
9.	Daman and Diu (UT)	=		51	441	408	32		
10.	Delhi (UT)	·	79	164	2,487	10,179	839		
11.	Goa	-	1.	10	159	392	62		
12.	Gujarat	30,494	68,938	44,908	1,07,362	2,43,933	14,081		
13.	Haryana	3,226	94	979	54,430	2,00,192	1,409		

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1.	2	3	4	5	6	7	8
14.	Himachal Pradesh	300	1,085	3,505	3,412	259	60
15.	Jammu and Kashmir	369	=	5,880	8,305	20,036	64
16.	Jharkhand	3,931	7,260	48,424	89,417	18,375	652
17.	Karnataka	23,125	16,662	82,593	2,40,447	2,15,220	3,810
18.	Kerala	2,118	42	25,270	59,001	35,802	1,315
19.	Lakshadweep (UT)	=	=	=	=	=	-
20.	Madhya Pradesh	8,123	41,638	1,44,768	2,33,577	2,55,645	4,884
21.	Maharashtra	==2	1,534,	1,17,862	74,787	7,51,985	12,014
22.	Manipur	=	=	9,748	16,715	16,358	-
23.	Meghalaya	=	2	52	729	1,450	2
24.	Mizoram	142	10,302	15	19,254	297	9
25.	Nagaland	1,054	=	12,506	5	12,209	-
26.	Odisha	11,235	6,027	26,045	36,587	61,538	502
27.	Puducherry (UT)	-	7	3,855	3,969	3,620	36
28.	Punjab	=	43	42,641	1,586	11,015	1,204
29.	Rajasthan	21,908	12,657	3,303	70,601	68,872	4,368
30.	Sikkim			1	517	8	3
31.	Tamil Nadu	4,880	34,490	1,88,588	2,07,764	1,91,003	3,111
32.	Telangana	1,198	80,576	1,218	1,08,663	15,588	3,272
33.	Tripura	3,005	4	34,195	32,970	10,140	23
34.	Uttar Pradesh	8,409	280	10,159	3,53,448	7,81,848	4,513
35.	Uttarakhand	3,130	2,770	2,010	11,306	14,641	674
36.	West Bengal	472	75,009	68,888	62,798	1,40,887	2,463
	Total	1,41,848*	5,84,036	9,50,448	24,89,280	38,73,225	64,359

^{*}These houses were approved under the on-going 183 projects of RAY, prior to launch of PMAY(U), which have been subsumed under PMAY(U).